

Dated: 15.4.2015

O.A.538/10

Hon'ble, Shri Navneet Kumar, Member (J)

Hon'ble Ms. Jayati Chandra, Member (A)

List revised. No one is present on behalf of the parties.

Today, neither there is any request for pass over nor there is any request for adjournment. It appears that applicant is not interested to pursue the O.A. Accordingly the O.A. is dismissed in default and for non prosecution.

J.Ch

Member (A)

U.P. Chawla

Member (J)

vidya

~~of
Carter & Fahey
Decided 15-4-15
Principals
16-4-15~~